

There is a typographical error in the date which should read as 24.01.1996 instead of 24.01.1991.

The delay occurred due to adopting the due procedure in compiling the answer and necessary follow up action. However, the delay is highly regretted.

12.01 hrs.

### PAPERS LAID ON THE TABLE

[English]

MR. CHAIRMAN : Now, Papers to be Laid on the Table.

(Interruptions)

MR. CHAIRMAN : We will see after Papers are laid on the Table please.

### Indian Telegraph Act, 1885 and Indian Post Office Act, 1898 etc.

[Translation]

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : Sir, I beg to lay on the Table :—

- (1) A copy of the Radio, Television and Video Cassette Recorder Sets (Exemption from Licensing Requirements) Rules, 1997 (Hindi and English versions) published in Notification No. G.S.R. 393(E) in Gazette of India dated the 16th July, 1997, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885.

[Placed in Library. See No. LT-2213/97]

- (2) A copy of the Indian Post Office (Amendment) Rules, 1997 (Hindi and English versions) published in Notification No. G.S.R. 267(E) in Gazette of India dated the 19th May, 1997 under sub-section (4) of section 74 of the Indian Post Office Act, 1898.

[Placed in Library. See No. LT-2214/97]

12.01½ hrs.

### JOINT COMMITTEE ON OFFICES OF PROFIT

#### Second Report

[English]

SHRIMATI GEETA MUKHERJEE (Panskura) : I beg to present the Second Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

12.02 hrs.

### STANDING COMMITTEE ON AGRICULTURE Fourteenth and Fifteenth Report

[Translation]

SHRI SANTOSH KUMAR GANGWAR (Bareilly) : Sir, I beg to present the following reports (Hindi and English versions) of the Standing Committee on Agriculture :—

- (1) Fourteenth Report on Action taken by the Government on the Recommendations/Observations contained in the Fifth Report (Eleventh Lok Sabha) of the Standing Committee on Agriculture on Demands for Grants (1996-97) relating to the Ministry of Food Processing Industries.
- (2) Fifteenth Report on Action taken by the Government on the Recommendations/Observation contained in the Second Report (Eleventh Lok Sabha) of the Standing Committee on Agriculture on Demands for Grants (1996-97) relating to the Ministry of Agriculture (Department of Agricultural Research and Education).

12.02¼ hrs.

### STANDING COMMITTEE ON DEFENCE Sixth Report

[English]

SHRI B.K. GADHVI (Banaskantha) : I beg to present the Sixth Report (Hindi and English versions) of the Standing Committee on Defence on the Navy (Amendment) Bill, 1997.

12.02½ hrs.

### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

#### Tenth Report

SHRI D.S.A. SIVAPRAKASAM (Tirunelveli) : I beg to present the Tenth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

(Interruptions)

MR. CHAIRMAN : You have not given any notice Shri Ahamed.

(Interruptions)